

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Shree Sathya Tele services
Vs
Raaj Internet India Pvt Ltd

MAIN PETITION NUMBER : CP/185/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/743(CHE)/2024

ORDER

Present: Ld. Sr Counsel Shri. P H Arvinth Pandian for the Applicant.

Ld. Counsel Shri. Bathrinakaran for the Respondent.

Ld. Counsel for the Respondent submits that he has not received the copy.

Let the copy be served for Reply / Response.

List the application for hearing on **27.06.2024**.

Till then interim order to continue.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)